

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 237 OF 2019

Dated: 24th July, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

DCM Textiles		...	Appellant(s)
	Versus		
Dakshin Haryana Bijli Vitran Nigam Ltd. & Ors.		...	Respondent(s)

Counsel for the Appellant (s) : Mr. Fanish K. Jain

ORDER

Admit.

Issue notice to Respondents, returnable on 26.08.2019. Dasti, in addition, is permitted.

List the matter on **26.08.2019**.

(S.D. Dubey)
Technical Member
tpd/mkj

(Justice Manjula Chellur)
Chairperson